

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1378 of 2019**

**IN THE MATTER OF:**

**Chand Prakash Mehra**

**...Appellant**

**Versus**

**Praveen Bansal & Anr.**

**...Respondents**

**For Appellant:**

**Shri Abhijeet Sinha, Shri Siddhartha Sharma,  
Shri Arjun Asthana, Ms. Sreenita Ghosh and Shri  
Saikat Sarkar, Advocates**

**For Respondents:**

**Shri Mrinali Prasad, Advocate (for R-1 – IRP)  
Shri PBA Srinivasan, Shri Avinash and Ms.  
Ichchha, Advocates (R-2)**

**ORDER**

**10.01.2020** Due to paucity of time, the matter could not be taken up.

The Registry is directed to list the matter on 23.01.2020.

In the meanwhile, the Interim Orders passed by this Tribunal earlier shall continue.

[Justice Venugopal M.]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

[V.P. Singh]  
Member (Technical)

*/rs/md*